

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 940/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

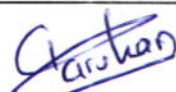
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Package Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|   |                                |                          |                                                                                     |
|---|--------------------------------|--------------------------|-------------------------------------------------------------------------------------|
| 1 | Daishan Ashar<br>Sanjay Udeshi | Advocate<br><u>ORDER</u> |  |
|---|--------------------------------|--------------------------|-------------------------------------------------------------------------------------|

CSP No. 914/230-232/NCLT/MB/MAH/2017

CSP No. 916/230-232/NCLT/MB/MAH/2017

CSP No. 917/230-232/NCLT/MB/MAH/2017

CSP No. 918/230-232/NCLT/MB/MAH/2017

CSP No. 919/230-232/NCLT/MB/MAH/2017

CSP No. 920/230-232/NCLT/MB/MAH/2017

CSP No. 921/230-232/NCLT/MB/MAH/2017

CSP No. 922/230-232/NCLT/MB/MAH/2017

CSP No. 924/230-232/NCLT/MB/MAH/2017

CSP No. 925/230-232/NCLT/MB/MAH/2017

CSP No. 926/230-232/NCLT/MB/MAH/2017

CSP No. 927/230-232/NCLT/MB/MAH/2017

CSP No. 928/230-232/NCLT/MB/MAH/2017

CSP No. 929/230-232/NCLT/MB/MAH/2017

CSP No. 930/230-232/NCLT/MB/MAH/2017

CSP No. 931/230-232/NCLT/MB/MAH/2017

CSP No. 936/230-232/NCLT/MB/MAH/2017

CSP No. 937/230-232/NCLT/MB/MAH/2017

CSP No. 938/230-232/NCLT/MB/MAH/2017

CSP No. 939/230-232/NCLT/MB/MAH/2017

CSP No. 940/230-232/NCLT/MB/MAH/2017

CSP No. 941/230-232/NCLT/MB/MAH/2017

CSP No. 942/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 03.01.2018.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)